

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

I.A. No. 176 of 2011  
in D.F.R. No. 920 of 2011

**Dated: 9<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Haryana Power Generation Corporation Ltd. ....Appellant (s)  
Versus**

**H.E.R.C & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Pradeep Dahiya

**ORDER**

**I.A. No. 176 of 2011**  
***(Delay Condonation Application)***

Issue notice to the Respondents returnable on 08.09.2011.

Dasti service is permitted.

Post the matter on **08.09.2011.**

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/KS